

report of the Commission has already been placed in the Parliament Library for the information of the Hon'ble Members of Parliament.

**Admission of students migrated from  
Kashmir to Delhi educational  
institution**

**142. SHRI KRISHAN LAL SHARMA:** Will the PRIME MINISTER be pleased to state:

(a) whether any instructions have been issued to Delhi educational institutions for admission of students who have migrated from Kashmir; if so, what are the details thereof;

(b) what is the number of applications received from students of Engineering Colleges for transfer to colleges in Delhi;

(c) what action has been taken so far and proposed to be taken in this regard; and

(d) what is the number of such applications which have been received for transfer to colleges to states, other than Delhi, State-wise and what are the guide-lines issued to the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (d) In view of the prolonged disturbances in the Kashmir Valley, the Government decided to allow transfer of students from the Regional Engineering College (REC), Srinagar to other engineering colleges in the country. All States and Union Territories including Delhi were requested to accommodate their students studying in the REC, Srinagar in their own Engineering Colleges. The RECs in various States were advised to accommodate the students belonging to Jammu and Kashmir, foreign students and students from educationally deficient States studying in the REC, Srinagar. The States/Union Territories and the RECs have initiated action in the matter.

403 RS—9.

**Statement of vice-chief of Naval staff  
reaffirming surveillance/vigilance at  
Palk Straits**

**143. SHRI RAJU BHAI A  
PARMAR: SHRIMATI  
SATYA BAHIN:**

Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Navy has asked the Government to lay down a clear policy, subject to surveillance/vigilance on the Palk Strait especially in view of increased hostility between LTTE militants and the security force\* in mid June this year as reported in the Indian Express dated 16th June, 1990; and

(b) if so, what was the precise suggestions made and Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) Government of India, being fully aware of the need for surveillance in the Palk Strait, had issued orders on the 30th May, 1990, inter alia, instructing the Navy and the Coast Guard to increase their surveillance/patrolling in the area in a coordinated manner so as to curb any unlawful activity across the Indian-Sri Lanka International Boundary Line. The Navy and the Coast Guard have accordingly stepped up their surveillance/patrolling in the area. The Naval Headquarters have informed that the news-paper item in question has not reported the facts correctly.

**मध्य प्रदेश में प्रौढ़ शिक्षा कार्यक्रम**

**144. श्री अजीत जोगी :**

**श्री सुशील बरोंगपा :**

**क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :**

**(क) इस समय मध्य प्रदेश में प्रौढ़ शिक्षा कार्यक्रम में कायरेन गैर-सरकारी**